

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 228
TO BE ANSWERED ON 02nd February, 2024

HATHWA (SABEYA) ABANDONED AIRFIELD

228. DR. ALOK KUMAR SUMAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the entire Defence land measuring 473.295 acres at Hathwa (Sabeya) Abandoned Airfield is encroached by large numbers of people with katcha-pakka house;
- (b) if so, the details thereof and measures taken by the Government to remove the encroachment;
- (c) whether the Government has received requests from Members of Parliament for No Objection Certificate (NOC)/permission of competent authority regarding erection of boundary pillars with fencing at Hathwa (Sabeya) Abandoned Airfield; and
- (d) if so, the details thereof along with the steps taken by the Government to provide NOC for saving of further encroachment of Hathwa (Sabeya) Abandoned Airfield?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): No, Sir. Out of a total of 473.295 acres of defence land at Hathwa (Sabeya) Abandoned Airfield, an area of around 279 acres is presently under encroachment. Action under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 has been taken by the Estate Officer against all encroachers and final eviction orders have also been issued. An area of 60.05 acres has recently been freed from encroachments and possession taken over by Defence Estates Officer (DEO), Danapur on 11.01.2024.

(c) & (d): Yes, Sir. Ministry of Defence has received a request vide letter dated 06.11.2023 from Dr. Alok Kumar Suman, Hon'ble Member of Parliament for No Objection Certificate (NOC) for erection of boundary pillars with fencing at Hathwa (Sabeya) Abandoned Airfield. The requisite permission has been granted by Directorate General Defence Estates, subject to certain terms and conditions, vide letter dated 13.11.2023.
